

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:3541
ANSWERED ON:01.12.2010
RELEASE OF FUNDS FOR REHABILITATION
Gowda Shri D.V. Sadananda

Will the Minister of PLANNING be pleased to state:

- (a) whether the project proposals and release of funds towards rehabilitation of affected families from the Kudremukh National Park, Karnataka is pending with the Planning Commission;
- (b) if so, the details thereof; and
- (c) the reasons for the delay in releasing the funds for rehabilitation of 201 affected families who have given their willingness to come out of the National park?

Answer

MINISTER OF STATE FOR PLANNING, PARLIAMENTARY AFFAIRS, PERSONNEL PUBLIC GRIEVANCES & PENSION(SHRI V. NARAYANASAMY)

(a) to (c): No, Sir. The Planning Commission only approves projects of special importance to the state, prioritised and submitted by the State Government for funding under One Time Additional Central Assistance (OTACA). The funds under OTACA are released by the Ministry of Finance for the approved projects.. The proposal of Rs 18.350 crore for rehabilitation of affected families from the Kudremukh National Park, Karnataka.was received from the Government of Karnataka. The State Government was suggested to prioritise this project and submit for funding under OTACA. However, the project proposal, duly prioritised, has so far, not been submitted by the Govt. of Karnataka for funding under OTACA